GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY & DAIRYING LOK SABHA UNSTARRED QUESTION No. 2707 TO BE ANSWERED ON 9TH JULY, 2019

POPULATION OF LIVESTOCK

2707. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन,पशुपालनऔरडेयरीमंत्री

be pleased to state:

(a) the total number of livestock in the country at present, State-wise;

(b) whether the population of livestock is decreasing in the country;

(c) if so, the details thereof during the last three years and the reasons therefor;

(d) whether the Government is aware of the fact that more than the stipulated number of bovines and other stolen animals are being slaughtered in the slaughterhouses; and

(e) if so, the action being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (DR. SANJEEV KUMAR BALYAN)

(a) As per 19th Livestock Census 2012, the total number of livestock in the country is 512.06 million numbers. The State-wise livestock population is placed at Annexure-I

(b) & (c) Livestock Census is conducted quinquennially. The total population of livestock has decreased from 529.70 million numbers in 2007 to 512.06 million numbers in 2012.

(d) & (e) Under the distribution of legislative powers between the Union of India and States under Article 246(3) of the constitution, preservation of cattle is a matter on which the legislature of the State has exclusive powers to legislate. Therefore, it is up to the State to enact laws on slaughter of cows. Further, as per Article 48 of Indian Constitution the State shall endeavour to organize agriculture and animal husbandry on modern and scientific lines and shall in particular take steps for preserving, improving the breed, prohibiting the slaughter of cows, calves, other milch and draught cattle.

	Annexure-I
Statement given as annexure to parliament unstarred Question No. 2707 date 09-07-201	
	No. In thousands
Name of State/UT	Total livestock
1	2
Andhra Pradesh*	56099.41
Bihar	32938.60
Chhattisgarh	15043.94
Goa	145.85
Gujarat	27128.20
Haryana	8819.52
Himachal Pradesh	4844.43
Jammu & Kashmir	9200.84
Jharkhand	18052.75
Karnataka	27701.90
Kerala	2735.16
Madhya Pradesh	36332.63
Maharashtra	32488.65
Odisha	20732.50
Punjab	8117.10
Rajasthan	57732.20
Tamil Nadu	22722.98
Uttar Pradesh	68715.15
Uttarakhand	4794.73
West Bengal	30348.28
Arunachal Pradesh	1412.67
Assam	19082.17
Manipur	695.77
Meghalaya	1957.63
Mizoram	311.86
Nagaland	911.16
Sikkim	291.63
Tripura	1936.18
A&N Island	1550.18
Chandigarh	24.20
Dadra.& Nagar Haveli	50.24
Daman & Diu	4.63
Lakshadweep	4.03
Delhi	360.40
Puducherry	119.61
Total	512057.32

Note- *includes Telangana